

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

ORDER

No. 40 of 2023/Psy

Dated 16-01-2023

Consequent upon the promotion of Chief Administrative Officer, Head Assistants and Senior Assistants vide High Court Order No. 02 of 2023/Psy dated 02.01.2023, the following transfers and postings of Subordinate Court Staff of the UT of Ladakh are made in the interest of administration.

Chief Administrative Officer:-

1. Sh. Tsewang Dorjee, Section Officer (Adm.), Pr. District & Sessions Court, Kargil upon his promotion as Chief Administrative Officer is posted as such in the Court of Pr. District & Sessions Court, Kargil against the available vacancy.

Head Assistants:-

1. Sh. Mohd. Hassan, Senior Assistant/Nazir, Chief Judicial Magistrate Court, Kargil upon his promotion as Head Assistant is transferred and posted as Head Assistant/Reader, in the Court of Special Mobile Magistrate Court, Kargil against the available vacancy.
2. Sh. Mohd. Anwar, Senior Assistant/Nazir, Munsiff/JMIC Court, Zanakar upon his promotion as Head Assistant is transferred and posted as Head Assistant/Accountant, in the Court of Pr. District & Sessions Court, Leh against the available vacancy.
3. Smt. Yasmeen Batool, Senior Assistant/Nazir, Munsiff/JMIC Court, Sankoo upon her promotion as Head Assistant is transferred and posted as Head Assistant/Reader, in the Court of Chief Judicial Magistrate, Kargil against the available vacancy.
4. Sh. Mohd. Ali, Senior Assistant/Nazir, Munsiff/JMIC, Court, Drass upon his promotion as Head Assistant is transferred and posted as Head Assistant/Reader, in the Court of Chief Judicial Magistrate, Leh against the available vacancy.
5. Smt. Rigzin Chondol, Senior Assistant/Civil Clerk, Chief Judicial Magistrate Court, Leh upon her promotion as Head Assistant is transferred and posted as Head Assistant/Nazir, in the Court of Pr. District & Sessions Judge, Leh against the available vacancy.
6. Sh. Zulfiqar Ali, Senior Assistant/Nazir, Munsiff/JMIC, Court, Nobra upon his promotion as Head Assistant is transferred and posted as Head



Assistant/Reader in the Court of Special Mobile Magistrate, Leh against the available vacancy.

7. Smt. Tabasum Batool, Senior Assistant/MACT Clerk, Pr. District & Sessions Court, Kargil upon her promotion as Head Assistant is transferred and posted as Head Assistant/Record Keeper, in the Court of Pr. District & Sessions Judge, Kargil against the available vacancy.

Senior Assistants:-

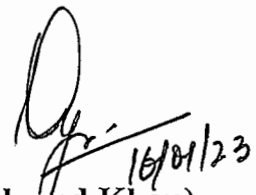
1. Sh. Aijaz Hussain, Junior Assistant/Judicial Clerk, in the office of Tehsildar Kargil upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/Nazir, in the Court of Munisff/JMIC, Zanaskar vice Sh. Mohd. Anwar.
2. Sh. Nissar Ali, Junior Assistant/Criminal Clerk, Munisff/JMIC Court, Zanaskar upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/Nazir, in the Court of Munsiff/JMIC, Sankoo vice Smt. Yasmeen Batool.
3. Smt. Dechan Lamo, Junior Assistant/Judicial Clerk, in the office of District Magistrate, Leh upon her promotion as Senior Assistant, is transferred and posted as Senior Assistant/MACT Clerk, in the Court of Pr. District & Sessions Judge, Kargil vice Smt. Tabasum Batool.
4. Sh. Altaf Hussain, Junior Assistant/Judicial Clerk, in the office of District Magistrate, Kargil upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/Nazir, in the Court of Munsiff/JMIC, Drass vice Sh. Mohd. Ali.
5. Smt. Kunzes Dolma, Junior Assistant/Copyist, Pr. District & Sessions Court, Leh upon her promotion as Senior Assistant is transferred and posted as Senior Assistant/Nazir, in the Court of Munsiff/JMIC, Khalsti against the available vacancy.
6. Sh. Nissar Hussain, Junior Assistant/Copyist, Munisff/JMIC Court, Drass upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/Reader, in the Court of Chief Judicial Magistrate, Kargil against the available vacancy.
7. Sh. Mansoor Ali, Junior Assistant/Copyist, Pr. District Sessions Court, Kargil upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/Reader, in the Court of Munisff/JMIC, Sankoo against the available vacancy.
8. Smt. Padma Youron, Junior Assistant/Civil Clerk, Munisff/JMIC Court, Nobra, upon her promotion as Senior Assistant is transferred and posted as Senior Assistant/Nazir, in the Court of Munisff/JMIC Court, Nobra vice Sh. Zulfiqar Ali.



9. Smt. Tsetan Lamo, Junior Assistant/Judicial Clerk, office of the Tehsildar, Leh upon her promotion as Senior Assistant is transferred and posted as Senior Assistant/Criminal Clerk, in the Court of Chief Judicial Magistrate, Leh vice Sh. Gulzar Hussain.
10. Smt. Kaniz Fatima, Junior Assistant/R&D Clerk, Pr. District & Sessions Court, Leh upon her promotion as Senior Assistant is transferred and posted as Senior Assistant/Reader, in the Court of Munsiff/JMIC, Nobra against the available vacancy.
11. Smt. Deldan Angmo, Junior Assistant/Criminal, Addl. Special Mobile Magistrate Court, Khalsti, upon her promotion as Senior Assistant is transferred and posted as Senior Assistant/Civil Clerk, in the Court of Chief Judicial Magistrate, Kargil against the available vacancy.
12. Smt. Ashiya Parveen, Junior Assistant/Civil Clerk, Special Mobile Magistrate Court, Leh upon her promotion as Senior Assistant is transferred and posted as Senior Assistant/Reader, in the Court of Munsiff/JMIC, Khalsti against the available vacancy.
13. Sh. Aziz Ahmad Khan, Junior Assistant/Criminal Clerk, Munsiff/JMIC Court, Sankoo upon his promotion as Senior Assistant, is transferred and posted as Senior Assistant/Reader, in the Court of Munsiff/JMIC, Zanaskar against the available vacancy.
14. Smt. Sonam Lhamo, Junior Assistant/Copyist, Chief Judicial Magistrate Court, Leh upon her promotion as Senior Assistant is transferred and posted as Senior Assistant/Civil Clerk, in the Court of Chief Judicial Magistrate Court, Leh vice Smt. Rigzin Chondol.
15. Sh. Gulzar Hussain, Junior Assistant/Criminal Clerk, Chief Judicial Magistrate Court, Leh on completion of his tenure in District Leh is transferred and as Senior Assistant/Nazir, in the Court of Chief Judicial Magistrate, Kargil vice Mohd. Hussain.

Note:- Pr. District & Session Judges to ensure that the transferees are relieved within 15 days from the date of issuance of this order and shall report compliance.

By Order.



(Aijaz Ahmed Khan)
Principal Secretary to
Hon'ble the Chief Justice

No. 1226-38/PSY-612

Dated 16-01-2023

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
....for information.
3. Pr. District & Sessions Judge, Leh/Kargil
4. CJM, Kargil/Leh

5. Special Mobile Magistrate, Kargil/Leh
6. Munsiff/JMIC, Zanaskar/Sankoo/Drass/Nobra/Khalsti
7. Addl. Special Mobile Magistrate, Khalsti
8. District Magistrate, Leh/Kargil
9. Tehsildar, Leh/Kargil

..... for information and necessary action.

10. Incharge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the High Court website.
11. Director Finance, High Court of J&K and Ladakh, Jammu.
12. Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar for keeping record of the same.
13. Office file.


Principal Secretary to
Hon'ble the Chief Justice